

lages in the country to keep population growth under check, under the Family Welfare Programme.

Train Accident Between Diwa and Mumbra Stations

2014. SHRI YASHWANTRAO PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether a train accident occurred on May 15, 1992 between Diwa and Mumbra Stations of Central Railway;

(b) whether a major train accident occurred at that place during 1981 and accidents occurred frequently in that place;

(c) if so, whether the Government have identified the causes of accidents there;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLKARJUN): (a) Yes, Sir.

(b) to (e). On 5.3.1981, there was a rear - end collision between two goods trains at Diva station. However, there have not been major accidents between these stations since 1981, other than the accident on 15.5.92. The accident which took place on 15.5.92 has been enquired into by the Commissioner of Railway Safety, Central Circle. As per his provisionaal findings, the accident took place due to failure of equipment combined with failure of railway staff.

[English]

Diesel Engines in BDR Section

2015. SHRI BASUDEB ACHARIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government are con-

sidering to introduce diesel engines in BDR section;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLKARJUN): (a) There is no proposal for introducing diesel locomotives on BDR section at present.

(b) Does not arise

(c) The BD Railway is owned by Bankura- Damodar River Railway Company. The Railways are only working the Railway in terms of agreement between Indian Railways and the Company.

Hussain Sagar Lake

2016. SHRI DATTATRAYA BANDARU: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether an Expert Committee from Australia has visited and studied the pollution aspects in the Hussain Sagar lake in Andhra Pradesh;

(b) if so, the findings and suggestions of the Committee;

(c) the action taken or proposed to be taken by the Government to make the Hussain Sagar Lakh Pollution free?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). A Pre - feasibility Mission of the Australian Inter-national Development Assistance Bureau visited India during June 1992 for official level discussions concerning a project to deal with the pollution aspects of Hussain Sagar Lake in Hyderabad (Andhra Pradesh). The Mission considered the viability of the project and suggested formulation of detailed terms of reference for undertaking a feasibility study.